

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2015&
IA. NO. 371 OF 2015**

Dated: 29th July, 2019

In the matter of:

Bhushan Power

Versus

GRIDCO Ltd. &Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **30.08.2019.**

Court Master/PS

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